## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2662 ANSWERED ON:10.12.2012 WELFARE FUNDS FOR UNORGANIZED SECTOR Chauhan Shri Dara Singh

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there are any welfare funds for workers in the unorganized sector constituted under any statute or otherwise;
- (b) if so, the details of such funds; and
- (c) the state-wise details of utilization of such funds from the date they were constituted?

## **Answer**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) Yes, there are five Welfare Funds constituted for workers engaged in the sector of Beedi/Cine/Iron Ore Mines/ Manganese Ore Mines/Chrome Ore Mines/Limestone & Dolomite Mines/Mica Mines.
- (b) The following Welfare Funds are constituted under the Act of Parliament;
- (1) The Mica Mines Labour Welfare Fund Act, 1946;
- (2) The Limestone and Dolomite Mines Labour Welfare Fund Act, 1972;
- (3) The Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976;
- (4) The Beedi Workers Welfare Fund Act, 1976; and
- (5) The Cine Workers Welfare Fund Act, 1981.
- (c) The region-wise statement of available data for last 5 years of utilization of budget under various Welfare Funds of Labour Welfare is enclosed as per Annexure-A.